

THE HIGH COURT OF ORISSA: CUTTACK

STANDING ORDER No. 03 of 2018

The Hon'ble Court vide Order Dtd.11.05.2018 passed in RFA No.148/2008 (Orient Paper Industries Vrs. Karni Enterprises) have been pleased to direct as follows:-

“When a judicial order directing the subordinate Court to submit any report or any information is passed, Registry may take immediate steps for communication of the order either by Email or by Fax, so that report/ information etc. can be received in due time”.

The above direction of the Hon'ble Court be followed scrupulously by all concerned with immediate effect.

ADMINISTRATIVE DEPARTMENT

Dated, Cuttack, ~~29th~~ June, 2018

[XLIX-E-4/2018]

By Order of the Chief Justice


REGISTRAR (JUDICIAL)

Memo No. 6679(120) Dated 02-07-2018

Copy forwarded to the;

1. All Officers of the Court,
2. Sr. Principal Secretary /Addl. Principal Secretary/Sr. Secretaries/ Secretaries/ P.As to place before Hon'ble Judges for kind information.
3. All Superintendents of the Court
4. Peskar, Law Zima Court
5. Technical Director, NIC for uploading the same in the official website of the Court.
6. Notice Board of the Court

for information.


SPECIAL OFFICER (SPL. CELL)